

**IN THE HIGH COURT OF BOMBAY AT GOA.
(LD-VC-CW-228/2020)**

Kashinath Jairam Shetye

...Petitioner.

Vs

Goa Coastal Zone Management
Authority and 9 ors.

...Respondents.

Petitioner present in person.

Coram:- DAMA SESHADRI NAIDU, J.

Date:25th November, 2020.

P.C.

In this case, petitioner wants to file an affidavit alongwith email sent by his counsel to elaborate on what has been happen before the Tribunal.

2. Post the matter on 17.12.2020.

DAMA SESHADRI NAIDU, J.

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